

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

20. IA 230/2024 in C.P. (IB)/344(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

**NAME OF THE PARTIES:-** **Renascence Insolvency Resolution  
Professionals Private Limited  
Resolution Professional Of Kesma  
Impex Private Limited Through  
Authorised Signatory Mr. Rajkumar  
Jaiswal Vs. Dilip Pratapsinh Majithia**  
**IN THE MATTER OF**  
**Bank of India**  
**Vs**  
**Kesma Impex Pvt Ltd**

**Section: 19(2) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 230 of 2024:-** Counsel, Geeta Torashar appeared for the Applicant and Counsel, Manoj Kumar Mishra appeared for the Respondent through VC. List this matter on **07.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**